

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2687  
ANSWERED ON:10.12.2012  
TOLL PLAZAS  
Bhagat Shri Sudarshan;Lal Shri Kirodi

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of toll plazas located on National Highways (NHs) of the country, State-wise and NH-wise;
- (b) the details of toll plazas where toll is being collected along with the details of toll collected on these toll plazas during the last three years and the current year;
- (c) the total number of toll roads constructed in the country, State-wise;
- (d) whether the Government has received any complaints against toll road construction companies;
- (e) if so, the details thereof during the last three years and the current year, State-wise along with the action taken thereon; and
- (f) whether the Government proposes to formulate a uniform toll tax policy for collection of toll throughout the country and if so, the details thereof along with the steps taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) and (c) The details of toll plazas and roads are enclosed as Annexure-I.
- (b) Details of user fee being collected are enclosed as Annexure-II.
- (d) and (e) Yes, Madam. Details are at Annexure-III. The NH (Fee) Rules provides for action on violations by the toll collecting agencies and is monitored by the Regional Offices and Project Directors, Independent Engineers and the internal auditors of NHA.
- (f) National Highways Fee Rules as amended from time to time are uniformly applicable for collection of user fee throughout the country.